

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

Service tax Appeal No. 12065 of 2019

[Arising out of Order-in-Original/Appeal No -VAD-EXCUS-002-APP-615-2018-19 dated-27/02/2019 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-VADODARA-I]

**Lucy Electric Manufacturing and Technologies
India Pvt. Ltd.**

.... Appellant

VERSUS

C.C.E & S.T. Vadodara-ii

.... Respondent

APPEARANCE :

Ms. Vanashri Kalbhor & Shri S.R. Dixit, Advocate for the Appellant
Shri V. Lukose, Authorised Representative for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING/ DECISION : 05.12.2019

The appeal is disposed of. For order, see order of date in Service Tax 10892 of 2019.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**

Diksha